<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that **on Thursday, 24th April 2025 in Court Hall No.34 at 2.30 p.m. :**

Ι

The Division Bench comprising of the **Hon'ble Shri Justice Milind N. Jadhav and the Hon'ble Shri Justice Shyam C. Chandak** will take up the following matter :

Interim Application No.2023 of 2024 in Criminal Appeal No. 1049 of 2019

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After the Division Bench work is over, the Hon'ble Lordships will take up their Single Bench assignment.

High Court, Appellate Side]	By Order
]	
]	sd/-
]	(H. M. Bhosale)
Bombay : 23.04.2025]	Registrar (Judl-I)